

No request/memorandum has been received so far from Govt of Assam for additional financial assistance from NCCF in the wake of flash floods/floods during South West Monsoon 2009.

**Persons affected by Aila Cyclone**

2786. SHRI SHYAMAL CHAKRABORTY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what is the total number of persons affected by the Aila cyclone;
- (b) what is the total number of households affected;
- (c) whether the West Bengal Government has come up with concrete proposals of constructing concrete dams on the embankments; and
- (d) if so, then what is the Central Government planning in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) As per the information received from the State Government, about 63.90 lakh population affected, 137 human lives lost, and about 8.95 lakh houses have been fully/partially damaged due to cyclonic storm 'Aila' of May 2009.

(c) and (d) A Task Force on "Restoration of Sunderbans embankments damaged by the cyclone 'AILA'" was constituted on 11th June, 2009 by Ministry of Water Resources (MOWR), Government of India to assess the extent of damage to Sunderbans embankments caused by cyclone 'AILA' and to suggest short-term as well as long-term remedial measures to prevent further breaches and flooding of the areas in future.

In the meeting of the Task Force held on 27.6.2009 at Kolkata; Government of West Bengal submitted preliminary designs and a rough estimate of Rs. 5340.00 crore is projected for completing the short term measures/works within a period of three years. The Government of West Bengal was advised by the Task Force to prepare Detailed Project Report(s) in consultation with Central Water Commission (CWC/ Ganga Flood Control Commission (GFCC) under the guidance of the, Task Force and submit for appraisal to Technical Appraisal Committee of MoWR through GFCC. Thereafter, it would be considered under the State Sector Scheme "Flood Management Programme" (FMP) of MoWR.

Further, Planning Commission has already been approached by MoWR for enhancement of the Plan outlay to Rs.8000 crore with a budget provision of Rs.1500 crore in the current financial year under "FMP" scheme for the above purpose.

**Need to amend Private Security Agencies (Regulation) Act, 2005**

2787. SHRI TARINI KANTA ROY:

SHRI TAPAN KUMAR SEN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that 'The Private Security Agencies (Regulation) Act, 2005' and 'The Private Security Agencies Model Rules, 2005' do not guarantee minimum wages, P.F., ESI, Bonus, Leave etc. for private security guards; and